Declaration of Assets and Liabilities

(32)

Year-2023-24.

YOUO (PAID) a

I, RAJIB KUMAR SINGH son/daughter/wife of SHRI. YOGESH CHANDRA SINGH aged 48 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as ASSISTANT SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A. Details of movable assetsp

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SI. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|---|---|---|------------------------------|-----------------------------|-------------|
| NO. | | | Smt.Priti kumari | Ishani Singh | Darsh | |
| (i) | Cash | Rs. 32,000/- | Rs. 24,000/- | NIL | NIL. | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Saving A/C Rs. 76,900/- S.B.I. Rs. 19,500/- UCO, Bank | Saving A/C UCO Bank Rs. 25,500/- | NIL | NIL | |
| (iii) | Bonds, Debentures and shares in Companies | NIL. | NIL | NIL | : NIL | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | L.I.C Policy No 513762741- Rs. 2733/- Hly L.I.C Policy No. 828977004 Rs29661/- Yearly L.I.C Policy No 826359844 Rs31974/- Yearly | L.I.C Policy No 847655341 Rs11672/-Yearly L.I.C Policy No 519387740 Rs6005/-Yearly | NIL | NIL | |
| (v) | Motor Vehicles (details of make, etc.) | Bajaj Discover BR-01AT-0995 Hero Glamour JH-17N-8220 | NIL | NIL | NIL | 184 |
| (vi) | Jewellery (give details of weight and value) | Gold-40gm | Gold- 240 gm Silver- 800gm | Gold- 20 gm Silver- 250gm | Gold-10 gm Silver- 200gm | |
| (vii) | Other assets, such as values of claims / interests | Furniture, TV, Mobile etc. | Mobile ,Leptop | NIL | NIL | |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| SI. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|--|---|-----------------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | |
| (iii) | | | NIL | NIL | NIL | |
| (iv) | Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | | NIL | · NIL | NIL | |
| (v) | Other (such as interest in property) | Share in Ancestral Propery as per HUF (Till date share is not defined) | NIL | NIL | NIL | |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 15.02.2022 | |
|------------|--|---|--|--|
| (a) | (i) Loans from Banks | Housing Loan from SBI | 46,35,760/- | |
| | (ii) Loans from financial institutions | NIL | NIL | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL | |
| | (b) dues to departments dealing with supply of water | NIL | NIL | |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL | |

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| | (d) dues to departments dealing with telephones | NIL | NIL | |
|-----|---|---|-----|--|
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | NIL | NIL | |
| | (f) Other dues, if any | NIL | NIL | |
| (Б) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Assessment year 2023-2024 PAN No- DELPS1923G | NIL | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | NIL | NIL | |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL | |
| | (iv) Property Tax | NIL | NIL | |

| C. <u>Personal Detail</u> GPF/CPF/PRAN No. | - | PTS/BLA-1325 |
|---|---|--|
| Gender | | M (M/F) |
| Date of Birth | ÷ | 1 2 0 1 1 9 7 5 (DD/MM/YYYY) |
| Class/Group | | B (A/B/C) |
| Cadre | = | BIHAR LEGISLATIVE ASSEMBLY. SECRETARIAT (Full Name e.g. B.A.S Bihar Administrative Service, |
| | | B.S.S.:- Bihar Secretariat Service etc.) |
| Home District | - | BANKA (BIHAR) |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rajib Kumas Singl

Name of Employee: Rajib Kumar Singh

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size

white paper with computer typed (single side) in prescribed format.

Place: PATNA

Date: 15/02/2024

Rajib Kumor Singl